

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-529
IB-558/ND/2020

IN THE MATTER OF:

M/s National Products

Vs.

M/s Srinisons Wiring Systems pvt ltd

....Applicant

.....Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 14.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manish Malhotra

For the Respondent :

ORDER

Ld. Counsel for the applicant submitted that the applicant has received the entire amount, so, he seeks time to file the withdrawal application. One week time is granted. List on **29.01.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)